


**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 29.08.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
-	TP 283/16	Admission (non-filing of ROC report)	621A	Flowserve Microfinish Pumps Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
	CS BISWAJIT GHOSH 9900901974	The Applicant	 29/8/17

**ORDER**

Counsel for petitioner is present. ROC reported not received ~~from~~ in the Registry . Registry is directed to address letter to ROC to send report. List it on 22/09/2017

  
**MEMBER(J)**

  
**MEMBER(T)**